NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 162/2007 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY: M/s. Ajay Batra & Ors. V/s. M/s. BHP Machines Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

	S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
9	Deepak !)	Deepak Jain Arpan Bajpai Hahima Deepak	Advocates	Respondent No. 21-25	Deeple iam
	2. U 3 Ta	tlan Stan	M. Advocates	letitimes	Whand
		ULBATR	NA - Advocate A Self	Respondent 5	7.8

ORDER

Counter Affidavit has been filed by the ld. Counsel appearing for respondents 21 to 25. It appears that court notices have not been issued to the other respondents by the Bench Officer. Let steps be taken. In the meanwhile, rejoinder to the Counter Affidavit filed by the respondents 21 to 25 may be filed by the petitioner, if required.

Contd/-....

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To come up on 07.09.2016.

(Ina Malhotra)

Member Judicial

Sd1-16)

(R Varadharajan) Member Judicial

At this stage, counsel for the petitioner and Respondents 4, 5 & 14 have appeared and they have been apprised of the order.